

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00784/2019**

Jabalpur, this Wednesday, the 11<sup>th</sup> day of September, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Indrapal Yadav, S/o Late Shri Bindadeen Yadav,  
Aged about 62 years, Occupation: Retired Helper,  
R/o Ram Niwas Singh Ward, Jai Hind Chowk,  
Arra Tikuriya, District-Katni (M.P.) Pin 483501 -Applicant

**(By Advocate –Shri D.S.Baghel)**

**V e r s u s**

1. Union of India, Ministry of Rail Department,  
Through its General Manager, Indira Market,  
Jabalpur M.P., Pin 482001
  
2. Divisional Rail Manager,  
Office of Divisional Rail Manager,  
West Central Railway, Jabalpur (M.P.) - Respondents

**(By Advocate – Shri A.S.Raizada)**

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

The applicant is superannuated on 31.07.2017 from the respondent department.

2. He submits that in his entire service period from 13.11.1981 to 31.07.2017, he has not been granted any MACP/promotion.
  
3. He has submitted his representation dated 06.02.2019 (Annexure A-3).

4. Learned counsel for the applicant submits that the said representation has not been decided so far.

5. Learned counsel for the applicant submits that at this stage, he would be satisfied, if the respondents are directed to decide his representation in a time bound fashion.

6. Learned counsel for the respondents has no objection to it.

7. Accordingly, without going into the merits of the case, we direct the competent authority of the respondents to decide representation dated 06.02.2019 (Annexure A-3), if not already decided, with a reasoned and speaking order, within a period of 60 days from the date of receipt of a certified copy of this order.

The decision so taken should be communicated to the applicant.

8. Accordingly, the Original Application is disposed of.

9. The applicant is also directed to submit copy of the Original Application to the respondents.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Navin Tandon)**  
**Administrative Member**